

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Kanishk Gold Pvt Ltd

MAIN PETITION NUMBER : IBA/920/2019
(IA/MA) APPLICATION NUMBERS

IA/1369/IB/2020

ORDER

Present: Mr. A.G.Sathyannarayana, Ld. Counsel for Liquidator.
Mr. Prashanth, Ld. Counsel for Respondent.

Additional documents filed by the Respondent vide SR.No.3665 dated 19.07.2024 in terms of the Order dated 13.06.2024. Copy be served on the mail of the Counsel for the Liquidator.

Ld. Counsel for the Respondent is stated to be not well.

List the Application for hearing on **26.08.2024**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)